



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

www.rbi.org.in

RBI/2009-10/381

DGBA.GAD.No.H. 7790 /42.01.011/2009-10

April 6, 2010

The Chairman / Chairman & Managing Director / Managing Director
All Public Sector Banks

Dear Sir,

**Permissible period for remittance of Government revenues into
Government account for Remote Locality, Difficult and Hill areas**

A committee had been constituted by CGA to review the expeditious movement of all categories of Government revenues to its exchequer and other related issues. After consideration of the recommendations of the Committee, it has been decided that a period of T+12 working days (excluding put through date, where T is the day when money is available to the branch), is allowed with effect from 01.01.2010 to Public Sector Banks for manual remittance of Government receipts to CAS, RBI, Nagpur in respect of branches located in Jammu & Kashmir, Leh, Uttarakhand, Himachal Pradesh, Sikkim, North Eastern Region (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland and Tripura), Jharkhand and Chhattisgarh.

2. The above norms for remote, difficult and hilly areas will not be applicable to remittance of funds under the deposit schemes viz. PPF / SCSS etc. of Ministry of Finance.
3. You are requested to adhere to the above instructions.

Yours faithfully

(G. C. Biswal)
Deputy General Manager

यह विभाग आईएसओ 9001:2000 प्रमाणित है ।

सरकारी एवं बैंक लेखा विभाग, केन्द्रीय कार्यालय, 4 थी मंजिल, मुंबई सेंट्रल रेल्वे स्टेशन के सामने, भायखला, मुंबई 400008

This Department is ISO 9001:2000 certified.

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हिंदी आसान है, इसका प्रयोग बढ़ाइए ।